

(b) A statement is placed on the Table of the House. [*Placed in Library. See No. LT—2040/67.*]

(c) The Government generally agree with the above-mentioned points.

(d) There has been no such pressure. The question of countering it does not arise.

DIVERSION BARRAGE ON BURI TEESTA

*734. SHRI S. C. SAMANTA: Will the Minister of EXTERNAL AFFAIRS be pleased to refer to the reply given to Starred Question No. 289 on the 5th June, 1967 and state:

(a) whether the detailed information on the construction of a diversion barrage on the Buri Teesta has since been received from our Mission in East Pakistan and also from the West Bengal Government; and

(b) if so, the contents thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT): (a) and (b). Neither the Government of West Bengal nor our Mission in Dacca have been able to provide detailed information on this subject.

USE OF ATOMIC ENERGY

*735. SHRI A. B. VAJPAYEE ;
SHRI JAGANNATH RAO JOSHI:

Will the PRIME MINISTER be pleased to state:

(a) whether the achievements of the Atomic Energy Commission in India so far have directly been made use of for increasing agricultural production and industrial development for increasing power generation capacity, for raising people's health standard or for strengthening the defence arrangements; and

(b) if so, the details and the results thereof ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) and (b). A statement giving the required information is laid on the Table of the House. [*Placed in Library. See No. LT—2041/67.*]

DECENTRALISATION OF ALL-INDIA RADIO

*736. SHRI HIMATSINGKA:
SHRI YASHPAL SINGH:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have accepted the recommendations of the Chanda Committee with regard to the decentralisation of All India Radio; and

(b) if so, the action taken thereon particularly regard to a closer link between the State administrations and regional radio stations?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) Yes, Sir.

(b) Decentralisation of authority and functions is a continuous process. Some steps have already been taken in this direction. The Stations of All India Radio have now greater freedom in the matter of programme planning and presentation. Their talks and Drama Schedules etc. have no longer to be approved by the Headquarters. It is not obligatory now for Stations to relay Central Programmes except broadcasts by the President and Prime Minister and the national news bulletins. The Heads of Stations have been delegated administrative powers to appoint staff artists upto a certain limit. The financial and administrative powers delegated to Station Directors are reviewed periodically and enhanced whenever necessary.

As regard the establishment of a closer link between the regional Radio Stations and the State Administrations, measures to ensure more active participation of State Governments in the work of the various Stations of AIR are under consideration of Government.

ENQUIRY ABOUT ATROCITIES ON BUDDHIST COMMUNITY IN EAST PAKISTAN

*737. SHRI D. C. SHARMA:
SHRI SAMAR GUHA:

Will the Minister of EXTERNAL AFFAIRS be pleased to refer to the reply